

(iv) 77% of the respondents stated that their consumption level had increased and 64% felt an improvement in overall social status ;

(v) 40% of the sample beneficiaries be longed to the scheduled castes and tribes ;

(vi) some of the deficiencies pointed out relate to administrative and organisational set up like frequent transfer of staff, lack of inter-sectoral linkages; low level of per capita investment; wrong identification of some beneficiaries etc.

(c) No, Sir. There is no such uniform reduction to 200 contemplated.

(d) Does not arise.

Dairy Development Projects in Orissa

3154. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether some Swiss-aided Dairy Development Projects prepared by National Dairy Development Board are under implementation in some States ;

(b) if so, the name of such States ;

(c) whether any of the Dairy Development Project is under implementation in Orissa ;

(d) if so, the name of the areas in Orissa covered under this programme ; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No, Sir.

(b) Does not arise.

(c) to (e) Operation Flood II is under implementation in Orissa. The Programme envisages an outlay of Rs. 966 lakh and coverage of four districts, namely, Cuttack,

Puri, Dhenkanal and Keonjhar with a view to organising about 520 village level dairy cooperatives with a farmer membership of over 78,000.

Commission on Agriculture Cost and Price

3155. SHRI BIRINDER SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) what is the basic necessity/reason to institute a commission on 'Agriculture Cost and Prices' doing away Agriculture Price Commission ; and

(b) whether the newly formed body will ensure that the concept of "Support Price" shall be substituted or replaced by a more reasonable price policy taking into consideration the Consumer Price Index and the cost of production of crops ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The Agricultural Prices Commission has been re-designated as Commission for Agricultural Costs and Prices.

(b) Support prices give an assurance to the farmers that in the event of a decline in prices caused by temporary glut in the market, their interests will be protected. The Commission for Agricultural Costs and Prices, while recommending the minimum support prices, keeps in view the need to provide incentive to the producer for adopting improved technology and for developing production pattern broadly in the light of national requirements. Accordingly, while recommending the price policy and the relative price structure for different agricultural commodities, the Commission takes a comprehensive over-view of the entire structure of the economy of the particular commodity, including its production and price trends, available data on cost of production of that crop, changes in the input prices and the likely effect of the price policy on the rest of the economy, parti-

cularly on the cost of living, level of wages and industrial cost structure. Besides, the Commission also takes into account the level of administered prices of the competing crop as well as changes in the terms of trade between agricultural and non-agricultural sectors. Thus, the farmers are assured of remunerative prices and the present price policy is reasonable.

Allocation of Funds to States under IRDP and DPAP

3156. SHRI BIRINDER SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the State-wise amount of funds allotted to the States under Integrated Rural Development Programme & Drought

Prone Areas Programmes during the year 1985-86 :

(b) whether Government propose to make these programmes permanent ; and

(c) if so, whether this will include National Rural Employment Programmes & Rural Landless Employment Guarantee Programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A statement is given below.

(b) and (c) Integrated Rural Development Programme and Drought Prone Areas Programme as also the National Rural Employment Programme and Rural Landless Employment Guarantee Programme are likely to continue during the Seventh Plan period.

Statement

Central allocation of funds under IRDP and DPAP during 1985-86

(Rs. in lakhs)

Sl. No.	States/UTs	I.R.D.P.	D.P.A.P.
(1)	(2)	(3)	(4)
1.	Andhra Pradesh	1333.16	414.00
2.	Assam	688.60	
3.	Bihar	2624.20	324.00
4.	Gujarat	798.55	258.00
5.	Haryana	220.62	54.00
6.	Himachal Pradesh	155.32	
7.	Jammu and Kashmir	274.89	78 00
8.	Karnataka	863.28	426.00
9.	Kerala	670.66	
10.	Madhya Pradesh	1881.40	294 00
11.	Maharashtra	1528.93	444.00
12.	Manipur	63.21	